

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 46 OF 2016

Dated: 8th July, 2019

In the matter of:

Meghalaya Power Distribution Corporation Ltd. ... Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission&Ors. ... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **28.08.2019.**

PS/Court Master

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